

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) Eight.

(b) Yes, Sir. All of them received the President's assent.

(c) and (d). A statement giving the required information is placed on the Table of the House. [Placed in Library. See No. LT-1049/68].

Defence Weapons with Dacoits

*1476. SHRI DEIVEEKAN :
SHRI Y. S. KUSHWAH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that arms and ammunitions, smuggled from Pakistan and from the Ordnance factory at Jabulpur have been recovered from the dacoits and persons arrested in connection with the communal troubles in India ;

(b) if so, whether any enquiry has been ordered to investigate the arms flow from Pakistan ;

(c) if so, the findings thereof ; and

(d) the steps taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Some arms and ammunitions allegedly smuggled from Pakistan and also pertaining to Defence stocks have been recovered from dacoits. Information regarding recovery of arms from persons arrested in connection with communal incidents, is being collected and will be laid on the Table of the House.

(b) and (c). On receipt of a report from the Government of Madhya Pradesh the Director, C.B.I. was asked to look into the problem. The enquiry did not reveal any regular flow of arms from Pakistan.

(d) Security arrangements on the borders have been tightened and special watch is kept on persons indulging in smuggling.

केन्द्रीय स्कूलों के अध्यापकों के वेतन-मान

1477. श्री रामाबतार शास्त्री : क्या शिक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) सरकार द्वारा चलाये जाने वाले

केन्द्रीय स्कूलों के अध्यापकों के वेतन-मान क्या हैं।

(ख) क्या सभी अध्यापकों के लिये एक-से वेतन-मान निर्धारित किये गये हैं;

(ग) क्या इन अध्यापकों को केन्द्रीय सरकारी दरों पर महंगाई भत्ता दिया जाता है; और

(घ) यदि नहीं, तो उसके क्या कारण हैं ?

शिक्षा मन्त्री (डा० त्रिगुण सेन) : (क) बिबरण सभा पटल पर रख दिया है। [पुस्तकालय में रखा गया। देखिये संख्या LT -1050/68]

(ख) से (घ). निम्नलिखित प्रकार के कुछ अध्यापकों को छोड़ कर, सभी को केन्द्रीय दरों पर समान वेतनमान तथा महंगाई भत्ता दिया जाया है :—(i) प्रतिनियुक्ति, (ii) जिन के बारे में छानबीन चल रही है, और (iii) जिन्हें दया के आधार पर रखने की अनुमति प्रदान की गयी है, जोकि वे योग्यता में कम हैं।

Flying Clubs in U.P.

*1478. SHRI MAHANT DIGVIJAI NATH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the total number of Flying clubs functioning in Uttar Pradesh at present ;

(b) whether there is any proposals to set up a Flying Club at Gorakhpur ; and

(c) if so, the type of training to be imparted there and whether it will include training in flying of Helicopters ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) There is at present only one flying club functioning in Uttar Pradesh, namely Hind Flying Club with head quarters at Lucknow and a branch at Kanpur.

(b) Government of India are not aware of any such proposal.

(c) Does not arise.